

[Translation]

Increase in Quota of Second Class Sleepers

1116. SHRI DADA BABURAO PARANJPE : Will the Minister of RAILWAYS be pleased to state :

(a) whether a demand to increase the quota of second class sleepers from Katni in the Rewa-Bhopal Express has been made;

(b) if so, the action taken by the Government in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) A demand was made to increase the reservation quota in sleeper class at Katni Station by 1268 Rewa-Bhopal Express only.

(b) The existing quota of 16 sleeper class berths at Katni by 1268 Rewa-Bhopal Express is being increased to 28 berths.

(c) Does not arise.

[English]

Construction of Yatri Niwas at Nagarjuna Sagar

1117. SHRI S. RAMACHANDRA REDDY :
SHRI AJMEERA CHANDULAL :

Will the Minister of TOURISM be pleased to state :

(a) whether the Government propose to construct a Yatri Niwas at 'Nagarjuna Sagar' in Andhra Pradesh.

(b) if so, the details thereof and the amount sanctioned for this purpose; and

(c) if not, the reasons for not acceding to the request of the Andhra Pradesh Government?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) to (c). No proposal has been received from the State Government for the construction of a Yatri Niwas at Nagarjuna Sagar. However an amount of Rs. 41.88 lakhs has been sanctioned by the Govt. of India for the development of Nagarjuna Sagar as tourist destination, for the following schemes :

(Rs. in lakhs)

| S. No. | Name of the scheme | Year of sanction | Amount sanctioned |
|--------|---|------------------|-------------------|
| 1 | 2 | 3 | 4 |
| 1. | Const. of cafeteria at Nagarjuna Sagar. | 1985-86 | 23.70 |
| 2. | Provision of water sports at Nagarjuna Sagar. | 1988-89 | 4.74 |

| 1 | 2 | 3 | 4 |
|----|---|---------|------|
| 3. | Const. of Tourist Bungalow at Nagarjuna Sagar. | 1990-91 | 8.50 |
| 4. | Const. of Public conveniences at Nagarjuna Sagar. | 1993-94 | 4.94 |

Recognition to Railways Employees Associations

1118. SHRI KRISHAN LAL SHARMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a number of representations from different railway employees associations seeking recognition are pending with the Government;

(b) if so, the names of such associations;

(c) since when these are pending and the reasons therefor; and

(d) the details of employees associations which have been recently accorded recognition?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (d). On Indian Railways, recognition has been granted to two trade unions on each Zonal Railway, one each affiliated to All India Railwaymen's Federation and the National Federation of Indian Railwaymen. These two Federations and their affiliates adequately take care of the interests and grievances of all categories of non-gazetted Railway employees.

Demands for granting recognition are being received from time to time from a number of unrecognised unions/associations. There are more than 700 unrecognised associations/unions on the Railways. With a view to avoid multiplicity of trade unions, as a matter of policy, recognition is not granted to any categorical associations/unions. No record of the names of the unions/associations demanding grant of recognition is being centrally maintained.

No employees' association has been accorded recognition recently.

Tourism Development in Karnataka

1119. SHRI K.H. MUNIYAPPA : Will the Minister of TOURISM be pleased to state

(a) whether the Prime Minister had told the State Government of Karnataka to prepare an action plan within a month for the development of tourism in the State;

(b) if so, whether the Union Government have received any action plan from the State Government of Karnataka;

(c) if so, the details thereof; and

(d) the reaction of the Government thereto?